

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1781(ND)/2018

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2019**

**NAME OF THE COMPANY: M/s. Indu Kumar & Ors. V/s. M/s. Saha
Infratech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present for the Petitioner: Mr. Sachin Jain and Ms. Isha Aggarwal,
Advocates

Present for the Respondent: Ms. Juhi Bhambhani and Ms. Varsha Banerjee,
Advocates

ORDER

Ld. Counsel appearing for the Corporate Debtor prays for further time to file the reply. List this case for arguments and disposal on 7th February, 2019. Reply, if any, be filed before the next date of hearing.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**